

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR LUCKSHMI YARN IMPEX PRIVATE LIMITED (UNDER CIRP) OPERATED IN TEXTILE INDUSTRY AT COIMBATORE, TAMIL NADU

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S.No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Luckshmi Yarn Impex Private Limited CIN: U51909TZ2020PTC035271 PAN: AAECCL4672L
2.	Address of the registered office	Flat No.A3, SLS Luxury Apartment, 188, East Sambandam Road, R.S. Puram, Coimbatore – 641002, Tamil Nadu
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	No fixed assets
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Quantity and value of main products/services sold during the last financial year is NIL.
7.	Number of employees/ workmen	NIL on Insolvency Commencement Date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be obtained by requesting on email: cirp.luckshmiyarnimpex@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The details can be obtained by requesting on email: cirp.luckshmiyarnimpex@gmail.com
10.	Last date for receipt of expression of interest	September 15, 2026
11.	Date of issue of provisional list of prospective resolution applicants	September 18, 2026
12.	Last date for submission of objections to provisional list	September 23, 2026
13.	Date of issue of final list of prospective resolution applicants	September 25, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	September 25, 2026
15.	Last date for submission of resolution plans	October 24, 2026
16.	Process email id to submit Expression of Interest	cirp.luckshmiyarnimpex@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is registered as an MSME enterprise under the category 'SMALL'. The Udyam registration is obtained on 25.02.2021



P Balasubramanian

Resolution Professional of Luckshmi Yarn Impex Private Limited
IBBI Registration No. IBBI/IPA-001/IP-P-02867/2024-2025/14404
AFA valid up to June 30, 2027
85/3, Sukkaliyur, Karuppampalayam Village,
Karur, Tamil Nadu - 639003

Date: 31.08.2026
Place: Karur

